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NOTES OF THE REGISTRY

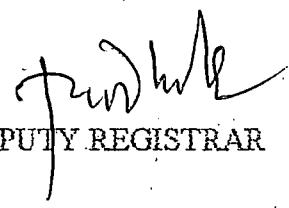
ORDERS OF THE TRIBUNAL

CP 62/2005 (OA 156/2004)

25.01.2007

Present : Mr. C.B. Sharma, counsel for applicant.  
Mr. Anupam Agarwal, counsel for respondents.

This case has been listed before the Deputy Registrar due to non-availability of Division Bench. Be listed before the Hon'ble Bench on 19.03.2007.

  
DEPUTY REGISTRAR

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19.03.2007

CP 62/2005 (OA No. 156/2004)

Mr. C.B. Sharma, Counsel for applicant.  
Mr. Anupam Agarwal, Counsel for respondents.

There is substance compliance of the order passed by this Tribunal. The applicant is at liberty to challenge the order passed by the respondents in compliance of the order/direction given by this Tribunal.

The CP is dismissed. Notices issued to the respondents are hereby discharged.

  
(J.P. SHUKLA)  
MEMBER (A)

AHQ

  
(KULDIP SINGH)  
VICE CHAIRMAN

27522768  
CJ/CS/MS  
27/3/07